

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2012 &
I.A. Nos. 126 & 127 of 2012

Dated : 1st October, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Chhattisgarh Biomass Energy Developers
Association**

.... Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Sanjay Sen,
Mr. Anurag Sharma

Counsel for the Respondent(s): Ms. Suparna Srivastava
Mr. A. Bhatnagar (Rep.) for CSPDCL
Mr. Anand K. Ganesan for CSERC

Appeal No. 66 of 2012

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant (s)

Versus

**Chhattisgarh Biomass Energy
Developers Association & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Ms. Suparna Srivastava with
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s): Mr. Sanjay Sen,
Mr. Anurag Sharma
Mr. Anand K. Ganesan for CSERC

Appeal No.144 of 2012**Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)****Versus****Chhattisgarh State Electricity Regulatory
Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Ms. Suparna Srivastava with
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s): Mr. Sanjay Sen,
Mr. Anurag Sharma
Mr. Anand K. Ganesan for CSERC

ORDER

The learned counsel for the Appellant in Appeal No. 63 of 2012 has argued the matter for some time.

It is represented that Appeal Nos. 66 of 2012 and 144 of 2012 are connected with Appeal no. 63 of 2012.

Therefore, post Appeal Nos. 63, 66 & 144 of 2012 for further hearing on **08.10.2012 and 16.10.2012.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson